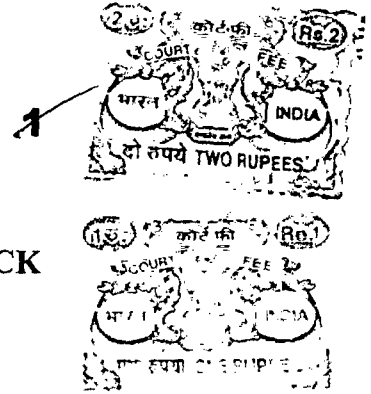


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IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) NO.14706 OF 2022

GITA ROUT ... Petitioner

-VERSUS-

STATE OF ODISHA & OTHERS
... Opp. Parties

**AFFIDAVIT FILED BY CHAIRMAN CUM
CONVENOR, JOINT TASK FORCE IN
COMPLIANCE OF ORDER DATED
13.03.2023**

I, Sri Jatindra Kumar Panda, aged about 56 years, S/o- Late Purusottam Panda, Village-Baligohiri, P.S.- Nilagiri, District-Balasore working as Additional S.P., Member, Joint Task Force O/o Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar do hereby solemnly affirm and state as under:

Jatindra Kumar Panda

1. That, the aforementioned Writ Petition was listed for hearing before this Hon'ble Court on 13.03.2023. In Paragraph-4 of the order the Court has been pleased to direct as follows:

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Jatindra Kumar Panda
Notary, Cuttack
IEGD. NO. 36/99

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"Of the four electrocution deaths and two poaching deaths, the Court is informed by the Additional SP, who is a part of the JTF, that six First Information Reports (FIRs) have in fact been registered. He assures that by the next date, a separate status report will be placed on record by him, i.e., the ASP indicating the progress of investigation in the said six FIRs".

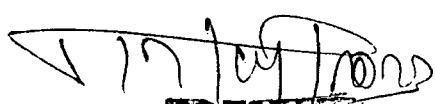
That, with regards to the direction at Para-6 of the aforementioned order it is humbly submitted that the present status/ progress of all the six cases as ascertained from respective DFOs/Dy. Directors are as follows:

- i) Ghumsur Division UD Case No.18T of 2022-23 converted to OR Case No.343T of 2022-23.

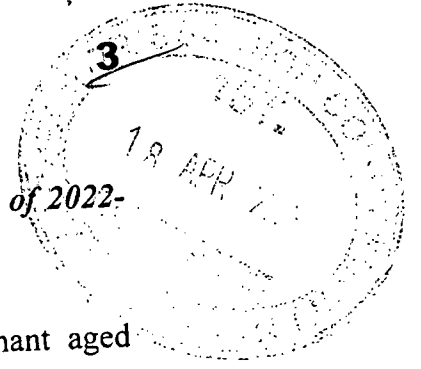
This case relates to death of a male elephant aged about 35-40 years on 19.01.2023 due to electrocution in village Manapur of Tarasingh Range in Ghumsur (N) Division. In this case the involved accused Hazari Naik has been arrested and forwarded to the Court of Hon'ble JMFC, Jagannath Prasad on 20.03.2023. Sincere steps are being taken to arrest the remaining accused persons and submit final prosecution report within the stipulated period.

Jatindra Kumar Pandey

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W.P. SAMANTA
P.S. ...

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ii) Similipal (N) Division OR Case No.02 & 03 of 2022-23.

This case relates to death of a male elephant aged about 40 years due to poaching which was detected on 21.01.2023 at Compartment No.KD-4 under Asadola Beat of Talabandha WL Range in Similipal Tiger Reserve. The tusks of the elephant were found removed and taken away. During investigation 4 accused persons namely Gobinda Hembram, 2) Ramrai Tudu, 3) Kuna Singh & 4) Kuna Naik were arrested and forwarded to Court on 29.01.2023 and both the tusks of the elephant were recovered from their possession. After completion of investigation the final prosecution report in this case has been submitted before the Court of Hon'ble SDJM, Rairangpur on 27.03.2023.

iii) Athagarh Division UD Case No.18B of 2022-23 converted to OR Case No.47B of 2022-23.

This case relates to death of a male elephant aged about 16-18 years at village Maniabandha under Badamba Range of Athagarh Forest Division due to poaching which was detected on 31.01.2023. During investigation 5 accused persons were identified to have been involved in the poaching of the elephant. Sincere

Jatindra Kumar Panda

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N.P.SAMANTA
REGD. NO.36/99
Notary, Cuttack

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steps were taken to apprehend the accused persons, but as all the 5 accused persons namely Biranchi Jani, 2) Rajkishore Pradhan alias Raja, 3) Rajib Swain, 4) Bharat Khan alias Jibrail Khan & 5) Jibar Khan remained absconding for a pretty long period, the IO has obtained NBWs against all the above 5 accused persons from the Court of Hon'ble JMFC, Baramba for execution. The case is pending for collection of more evidence and seizure of tusks etc.

iv) Athagarh Division OR Case No.50A of 2022-23.

This case relates to death of a male elephant aged about 20 years near village Nuabandha under Tigiria Range of Athagarh Forest Division due to electrocution which was detected on 13.02.2023. In this case the involved accused persons Ganeshwar Jena (land owner) and Sipuna Mohanty (cultivator) have been absconding from their native place for which the IO has obtained NBWs against both of them from the Court of Hon'ble JMFC, Tigiria. The case is pending for collection of more evidence and seizure of tusks etc.

Jatindra Kumar Panda

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17/4/2023

N.P. SAMANTA
REGD NO. 36/99
Notary, Cuttack

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v) **Similipal (S) Division UD Case No.54PS of 2022-23.**

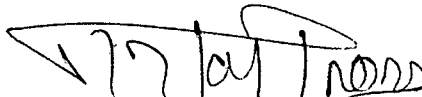
This case relates to poaching of a male elephant aged about 8-10 years at Compartment No.PP-14 at Saparam Ghati in Pithabata Range under Similipal (S) Division which was detected on 07.02.2023. The tusks of the elephant were removed and taken away by the culprits, which are yet to be recovered. The involved accused persons have been identified but could not be arrested so far as they are absconding. All out efforts are being made to apprehend the involved accused persons and recover the tusks of the elephant following which final prosecution report in the case will be submitted.

vi) **Dhenkanal Division OR Case No.61D of 2022-23.**

This case relates to death of a 20 years old male elephant due to electrocution which was detected at village Ostapal in Ghatibiri Range of Dhenkanal Forest Division on 12.03.2023. In this case the involved accused Bipin Sahoo of village- Ostapal, PS-Sadar, Dist-Dhenkanal has been arrested and forwarded to the Court of Hon'ble SDJM, Dhenkanal. After completion of investigation final prosecution report has been submitted before the Court of Hon'ble SDJM, Dhenkanal on 31.03.2023.

Jatindra Kumar Panda

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N.P. SAMANTA

REGD. NO.36/99

Notary, Cuttack

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The status/ progress reports of all the above six cases obtained from respective DFOs/ Dy. Directors are enclosed as **Annexure ZR/1 to ZX/1**.

2. That, in Para-9 of the aforementioned order the Court has been pleased to direct as follows:

"The ASP has informed the Court of the progress in FIR No.320 registered at the PS-Jashipur by way of a status report enclosed as Annexure-ZC/1 to the affidavit tendered in Court today by Dr. Nair. It reveals that there have been arrests of further persons suspected of the crime. The ASP present online assures the Court that very soon a charge sheet will be filed in the said case".

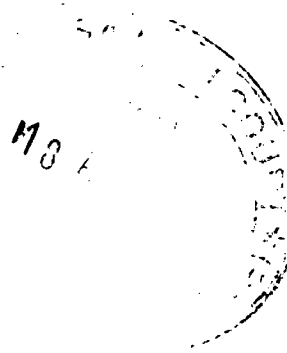
That, with regards to the direction at Para-9 of the aforementioned order, it is humbly submitted that, as ascertained from the IIC of Jashipur PS that after completion of investigation of Jashipur PS Case No.320/2022, charge sheet has already been submitted u/s-306/34 IPC against accused persons namely (i)Chandrabhanu Behera (ii)Sibasankar Samal & (iii)Binod Ku. Das vide FF No.92 dtd.29.03.2023. The copy of final form obtained from IIC Jashipur PS is enclosed as **Annexure ZY/1**.

Jatindra Kumar Panda

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N.P. MANTA
REGD. NO. 36/9
[Date]

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3. That, in Paragraph-10 of the aforementioned order the Court has been pleased to direct as follows:

"As regards the case of a poaching death in Similipal, it is stated that the final report has already been filed. The Court will be informed on the next date of the progress in the said case. The separate affidavits of the ASP complying with the directions issued in this order and of Dr. Nair, the Convener of the JTF be filed at least one week prior to the next date. The affidavit of the JTF will also indicate what precise steps have been taken in terms of the action plan where immediate steps were to be taken".

That, with regards to the direction at Para-10 of the aforementioned order, it is humbly submitted that, the final prosecution report in OR Case No.03JN of 2022-23 relating to poaching of a male elephant in Jenabill range of Similipal South Division has already been submitted in the Court of SDJM, Udala on 14.02.2023 against accused persons namely (i) Chandrabhanu Behera (ii) Sibasankar Samal, (iii) Binod Ku. Das and (iv) Fagu alias Fagu Prasad alias Falguni Hansdah. The trial in the case is yet to be started. The status report of the above case received from Dy. Director, Similipal South Wildlife Division, Baripada is enclosed as Annexure ZZ/1.

Jatindra Kumar Pandey

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17/02/2023

N.P. SAMANTA*
RECEIVED 26/02
No. 17/02/2023

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- 4. That the Opposite Parties craves leave of this Hon'ble Court to make further submissions and file further affidavits, in the interest of justice and effective adjudication by this Hon'ble Court.
- 5. That the facts stated above are true to the best of my knowledge, belief and based on available records.

Identified by:

Jatindra Kumar Panda

Jagabandhu Lenka
Asst. A.G's Office 17-04-2023.

DEPONENT 17-04-2023
Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

Place: Cuttack

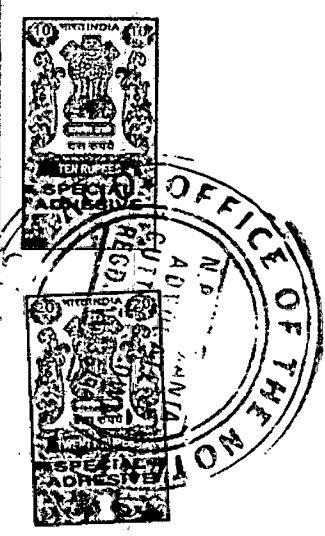
Date: 17-04-2023

Certified that Cartridge papers are not available

[Signature]
ADDL STANDING COUNSEL

The above named deponent being identified *[Signature]* Advocate solemnly affirms and states before me that the contents of this affidavit are true to the best of his/her knowledge and belief

[Signature]
N. P. SAMANTA, SL. NO-36/196
NOTARY, CUTTACK





OFFICE OF THE DIVISIONAL FOREST OFFICER, GHUMSUR NORTH DIVISION

Bhejput, Bhanjanagar, Ganjam, Odisha, Pin - 761126

Tele/Fax - 06821-241008, E-mail : dfo.ghumsurnorth@odisha.gov.in

Memo No. 2279 /5F(Offence)

Dated, Bhanjanagar the 31 March'2023.

To

The Chief Conservator of Forest-cum-Chairman Joint Task Force,
O/o the Pr. C. C. F. (Wildlife) & C.W.L.W., Odisha, Bhubaneswar.

Sub.: Arrest of accused persons and submission of final Prosecution Report.

Ref.: WP(C) No.-14706 of 2022 & your Memo No. 3759/IOWL-CC-517-A/2023
dt.16.03.2023.

Sir,

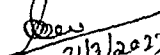
In inviting a kind reference to the subject cited above this is to intimate that UD Case No.18T of 2022-23 was booked for the death of male elephant on 19.01.2023 in village Manapur under Manapur Beat of Tarasingi Section of Tarasingi Range. After thorough enquiry by the staff it was revealed that the death has occurred due to electrocution & one Sri Hazari Naik, S/o- Bhramar Naik of village Manapur, P.O.- Gereda, P.S.- Tarasingi, Dist.- Ganjam is involved in the illegal hooking. He was arrested & forwarded to the Hon'ble court of JMFC, Jagannathprasad on dt. 20.03.2023. The UD Case No.18T of 2022-23 was converted to OR Case No. 343T of 2022-23. During interrogation he has given hints about involvement of other persons in this case.

Attempts were made to arrest other offenders. But arrest could not be effected as they are absconding from their village.

From the confidential enquiry two mobile numbers of above offenders have been collected by the field staff. This matter has also been discussed with Additional Superintendent of Police Joint Task Force during his field tour to this Division. The SDPO, Bhanjanagar has been requested vide this Office Memo No. 2141 dtd. 24.03.2023 to provide the present location of the mobile phones and CDR for the period from 18.01.2023 to 28.02.2023. After receipt of the report from the SDPO, Bhanjanagar action will be taken to arrest the other offenders. Sri Bikram Dev Pattanaik, Assistant Conservator of Forests of this Division has been appointed as Investigating Officer vide this office Order No. 38 dtd. 21.01.2023 to investigate into the case. Investigation is under progress. Soon after completion of investigation the Prosecution Report will be submitted to the Hon'ble Court within stipulated time period.

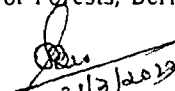
This is for favour of your kind information and necessary action.


Yours faithfully,


31/3/2023
Divisional Forest Officer,
Ghumsur North Division.

Memo No. 2280 /Dated 31/03/2023

Copy forwarded to the Regional Chief Conservator of Forests, Berhampur Circle,
Berhampur for favour of kind information and necessary action.


31/3/2023
Divisional Forest Officer,
Ghumsur North Division.


15/3/23
Addl. Supt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar



Annex - 28/1

OFFICE OF THE DEPUTY DIRECTOR, SIMILIPAL (NORTH) WILDLIFE DIVISION
AT-MATIAGARH CHHAKA, PO-K. JASHIPUR,
DIST-MAYURBHANJ, ODISHA-757091

E-mail: dfo.similipalnorthwl@odisha.gov.in / ddsimilipalnorth@gmail.com

Memo No 155/4F-(Off.)- 22/2023, Date: 6.04.2023

To

The Chief Conservator of Forests-cum-Chairman, Joint Task Force
O/o the Principal Chief Conservator of Forests (WL) & CWLW,
Odisha, Bhubaneswar.

Sub:

Arrest of accused persons and submission of Final PR.

Ref:

Your good office memo no. 3759, dated 16.03.2023

With reference to the memo cited above on the captioned subject, this is to inform you that, A male elephant of aged about 40 years was spotted dead at around 9:15 A.M at Kaleikacha Nala on dated 21.01.2023 inside Compt. No. KD-4 under Asadola Beat of Talabandha WL Range of Buffer area of Similipal Tiger Reserve while doing patrolling by the patrolling team consisting of one Forest Guard and two Protection Assistants of Asadola Beat. One UD Case no 04T of 2022-23 was registered by Sri Sunil Kumar Mohanta and informed about the same to Range Officer Talabandha WL Range.

Details of Location

Name of the Location	Kaleikacha Nala
GPS	N 22 04'25.21'', E 86 20'27.14''
Compartment	KD-4
Patrolling Grid	1571
Beat	Asadola
Section	Bankidihi
Range	Talabandha WL Range

It has been further suspected the tusk might have been removed and taken away by the nearby villagers. A special team was formed along with dog squad and ACF Sri Nikesh Kumar Mahapatra was appointed as the Investigating Officer for the case. Intensive intelligence gathering was taken up in the nearby villages by placing reliable informers at various levels. Basing on a specific information received from a reliable sources analysis of the information was carried out by the Investigating officer along with the special team everyday and future course of action was discussed strategically. Basing on the intelligence gathered by the team, on 29.01.2023 an operation was carried out by a team consisting of both Forest department with the support of local Police. About 40 staff of Similipal North WL Division and 10 staff of Bisoi Police station have raided the villages of Talakbadi, Rugudidihi and Matialisahi coming under Majhigaon Post office

Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Bhubaneswar

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and Bisoi P.S. Four persons were arrested and 2 tusks were recovered from the village Talakbadi and Rugudidihi. The details of the accused arrested are:

1. Gobinda Hembram, , Age 50 years S/o- Late Gansa Hembram, village- Rugudidihi
2. Ramray Tudu, Age 40 years, S/o- Late Meghraj Tudu, Village- Rugudidihi
3. Kuna Singh Naik, Age 42 years, S/o- Late Bagulu Naik, Village- Talakbadi
4. Kuna Naik, Age 21 years, S/o- Late Kanda Naik, Village- Talakbadi

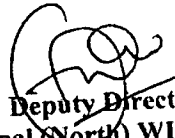
One tusk was recovered from the possession of Gobinda Hembram of Rugudidihi village kept below the pile of paddy straw in his house premises and another tusk was recovered from the possession of Kuna Singh Naik of Talakbadi village who had concealed the tusk in the agriculture field buried under soil near his house. The UD Case no. 04T of 2022-23 was converted into OR Case No. 02T of 2022-23 and OR Case No. 03T of 2022-23. The above accused were forwarded to the court of law on 29.01.2023.

Subsequently the four accused were brought on 2 days remand for further interrogation by the Investigating Officer. The confessional statement of all the 4 accused persons were recorded as per the provision U/s 50 (8) (d) of the Wildlife (Protection) Act, 1972 in presence of available independent witnesses. The accused were produced before the court of law after completion of the remand period.

The final Prosecution Report in the OR Case no. 02T of 2022-23 and OR Case no. 03T of 2022-23 has already been submitted to the Hon'ble court of Sub-Divisional Judicial Magistrate, Rairangpur on 27.03.2023 for further trial in the court of law (Copy enclosed).


This is for favour of your kind information and necessary action.

Encl: - As above


Deputy Director
Similipal (North) WL Division
Jashipur

Memo No 1557/AF-(Off.)- 22/2023, Date: 6.04.2023

Copy along with its submitted to the Field Director, Similipal Tiger Reserve-cum-Regional Chief Conservator of Forests, Baripada for favour of your kind information and necessary action.


Deputy Director
Similipal (North) WL Division
Jashipur

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Annex-2T/1

(1)

FOREST DEPARTMENT, ORISSA

SIMILIPAL NORTH (WL) DIVISION, JASHIPUROFFENCE REPORT No. 02T OF 2022-23, dated 29/01/2023

TALABANDHA WILDLIFE

REVENUE STATION

RANGE

NATURE OF OFFENCE

Date and hour of detection Dtd. 29/01/2023 at about 06.00 A.M.Place of occurrence Rugudidihi (Near house of Gobinda Hembram, Age-50years, S/o-Late Gansa Hembram)By whom detected Sri Sunil Kumar Mohanta, Forest Guard, Ashadola Beat, Talabandha (WL) Range

REFERENCE TO SECTIONS OF THE FOREST ACT AND INDIAN PENAL CODE

(To be filled by the Divisional Forest Officer)

Violation U/s-9, 27, 29, 31, 44 & 48(A) of Wildlife (Protection) Act. 1972 and U/s- 120(B) of Indian Penal Code and punishable under section 51(I) of Wildlife Protection Act. 1972.

NAMES OF ACCUSED

Name	Fathers Name	PLACE OF RESIDENCE		
		Village	Thana	District
1. Sri Gobinda Hembram Age-50years	Late Gansa Hembram	Rugudidihi	Bisoi	Mayurbhanj
2. Sri Ramray Tudu, Age- 40years	Late Meghray Tudu	Rugudidihi	Bisoi	Mayurbhanj

NAMES OF WITNESSES

1. Sri Chakradhar Mohanta, Forest Guard, Chatani Beat, Talabandha WL Range
2. Sri Rajendra Nayak, Protection Assistant, Chatani Camp, Talabandha WL Range
3. Sri Narendra Nath Naik, Protection Assistant, Chatani Camp, Talabandha WL Range

[Handwritten Signature]
29/1/23
Odisha

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FOREST DEPARTMENT, ORISSA

Similipal North (WL) Division, Jashipur

OFFENCE REPORT NO. 02T of 2022-23, Dated- 29/01/2023

Talabandha WL Range

MEMO No. -

Dated -

Forwarded to the _____ Conservator of Forests _____ Division
with a copy of the Seizure Report and application for issue of process.

Officer - in - charge
revenue Station / Range


MEMO NO. - 1387

Dated - 27.03.2023

Forwarded to the Sub-Divisional Judicial Magistrate, Rairangpur Magistrate with an
application for issue of process and the following documents _____

Conservator of Forests.

In - charge _____ Division.


Deputy Director
Similipal (North) WL Division
Jashipur

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FOREST DEPARTMENT, ORISSA

SIMILIPAL NORTH (WL) DIVISION, JASHIPUR

OFFENCE REPORT No. 03T OF 2022-23, dated 29/01/2023

TALABANDHA WILDLIFE { REVENUE STATION
RANGE

NATURE OF OFFENCE

Date and hour of detection Dtd. 29/01/2023 at about 06.45 A.M.
Place of occurrence Talakbadi (Near house of Kuna Singh Naik, (Matal), Age-42years, S/o-
Late Baglu Naik)
By whom detected Sri Sunil Kumar Mohanta, Forest Guard, Ashadola Beat, Talabandha
(WL) Range

PERFORMANCE TO SECTIONS OF THE FOREST ACT AND INDIAN
PENAL CODE

(To be filled by the Divisional Forest Officer)


Violation U/s-9, 27, 29, 31, 44 & 48(A) of Wildlife (Protection) Act. 1972 and U/s- 120(B) of Indian
Penal Code and punishable under section 51(I) of Wildlife Protection Act. 1972.

NAMES OF ACCUSED

Name	Fathers Name	PLACE OF RESIDENCE		
		Village	Thana	District
1. Sri Kuna Singh Naik (Matal), Age-42years	Late Baglu Naik	Talakbadi	Bisoi	Mayurbhanj
2. Sri Kuna Naik (Biltu), Age-21years	Late Kanda Naik	Talakbadi	Bisoi	Mayurbhanj

NAMES OF WITNESSES

1. Sri Sadananda Rana, Forester, Bankidihi Section, Talabandha WL Range
2. Sri Chakradhar Mohanta, Forest Guard, Chatani Beat, Talabandha WL Range
3. Sri Rajendra Nayak, Protection Assistant, Chatani Camp, Talabandha WL Range
4. Sri Narendra Nath Naik, Protection Assistant, Chatani Camp, Talabandha WL Range


17/1/23
Addl. Supdt. of Police
Joint Task Force
O/o PCCF WL & CWLW
Odisha, Bhubaneswar

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FOREST DEPARTMENT, ORISSA

Similipal North (WL) Division, Jashipur

OFFENCE REPORT NO. 03T of 2022-23, Dated- 29/01/2023

Talabandha WL Range

MEMO No. -

Dated -

Forwarded to the _____ Conservator of Forests _____ Division
with a copy of the Seizure Report and application for issue of process.

Officer - in - charge
revenue Station / Range


MEMO NO. - 1386

Dated - 27.03.2023

Forwarded to the Sub-Divisional Judicial Magistrate, Rairangpur Magistrate with an
application for issue of process and the following documents _____

Conservator of Forests.

In - charge _____ Division.


Deputy Director
Similipal (North) WL Division
Jashipur



**OFFICE OF THE DIVISIONAL FOREST OFFICER,
ATHGARH FOREST DIVISION.**

Memo No. 1596/4F(Offence), Dt. 04.4.23

To

The CCF-Cum-Chairman, Joint Task Force,
O/o- the Principal Chief Conservator of Forests, (Wildlife) &
Chief Wildlife Warden, Odisha,
Bhubaneswar.

Sub: WP (C) PIL No.14706 of 2022.

Ref: - Your Memo No. 3759/10WL-CC-517-A/2023, Dt. 16.03.2023.

In inviting reference to the memo cited above on the captioned subject, I would like to inform you that, in the UD Case No. 18B of 2022-23 which has been converted into OR Case No. 47B of 2022-23 against the 5 nos. suspected accused namely 1. Biranchi Jani, Age- 55, S/o- Late Lambodar Jani, At- Soruan, P.O.- Ragadipada, P.S.- Badamba, Dist- Cuttack, 2. Sri Rajkishore Pradhan @ Raja, Age- 57, S/o- Late Gopal Pradhan, At- Bakalagadia, P.S.- Badamba, Dist- Cuttack, 3. Sri Rajib Swain, Age- 38, S/o- Madhab Swain, At- Gopapur (Majhipatana), P.O.- Gopapur, P.S.- Badamba, Dist- Cuttack, 4. Bharat Khan @ Jibrail Khan, Age- 60, S/o- Abdul Guphar Khan, At- Kotapalla, P.S.- Badamba, Dist- Cuttack, 5. Jibar Khan, Age-65, S/o- Abdul Guphar Khan, At- Kotapalla, P.S.- Badamba, Dist- Cuttack. As all the accused persons have been absconding from their native places, therefore, the Range Officer, Badamba has prayed to the Hon'ble Court of JMFC, Badamba to issue Non-Bailable Warrant against the above-mentioned absconded accused persons. The Hon'ble Court of JMFC, Badamba has already issued Non-Bailable Warrant against the absconded accused persons.

17/4/23

Addl. Supdt. of Police
Joint Task Force
O/o PCCF WL & CWLW
Odisha, Bhubaneswar

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In OR Case No. 50A of 2022-23, case has been booked against 2 nos. suspected accused person namely 1. Ganeswar Jena, S/o- Sankar Jena, At- Nuaandha, P.O.- Jenapada, PS- Athgarh, Dist- Cuttack (Owner of the Land) & 2. Sipuna Mohanty, S/o- Satyananda Mohanty, At- Nuabandha, P.O.- Jenapada, PS- Athgarh, Dist- Cuttack (Cultivator of the said land). As both the accused persons have been absconding from their native places, therefore, the Range Officer, Athgarh has prayed to the Hon'ble Court of JMFC, Tigiria to issue Non-Bailable Warrant against the above-mentioned absconded accused persons. The Hon'ble Court of JMFC, Tigiria has already issued Non-Bailable Warrant against the absconded accused persons.

This is for favour of your information & necessary action.


4.4.23
Divisional Forest Officer,
Athgarh Division.



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Annex - ZW/1

**OFFICE OF THE DEPUTY DIRECTOR-CUM-WILDLIFE WARDEN
SIMILIPAL SOUTH WILDLIFE DIVISION, BARIPADA**

Phone No- (06792) 259126, Fax-256705 E-mail :ddsimilipal.od@gov.in

Memo No. 1357 /5F

Dated, Baripada the 31st March, 2023.

To

The CCF-Cum-Chairman Joint Task Force,
O/o the PCCF WL & CWLW, Odisha

Sub:-

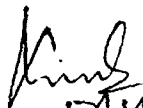
Arrest of accused persons and submission of final PR in UD Case No. 54^{PS} of 2022-23.

Ref:-

Your memo No.3759 dt.16.03.2023

In inviting a reference to the above captioned subject I am to inform you that one accused named Gobinda Tudu, Age-55 years, S/o- Chintamani Tudu, Vill- Agnikuanri, PO-Dukura, PS-Khunta, Dist-Mayurbhanj has been arrested in the OR Case No.07^{PS} of 2022-23 has divulged names of accused persons who might have involved in UD Case No.54^{PS} of 2022-23. The group of poachers is from the village Bagdega & Gadsimilipal. The said accused persons are absconding. The investigation is under progress and the accused persons involved in UD Case No.54^{PS} of 2022-23 will be arrested soon. Following this the Final PR in the case will be submitted.


Deputy Director,
Similipal South WL Division, Baripada.


13/4/23
Adul S. J. T. F.
O/o PCCF WL & CWLW
Odisha

19
886

Annex - ZX/1



ବନଖଣ୍ଡ ଅଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଢେଙ୍କାନାଳ ବନଖଣ୍ଡ
OFFICE OF THE DIVISIONAL FOREST OFFICER, DHENKANAL FOREST DIVISION
Tele Fax No-06762226717, e-mail ld-dfo.dhenkanal@odisha.gov.in
Memo No. 3226 /5F/Offence/2023/Dt. 06.04.2023

To,

The Chief Conservator of Forests-Cum-Chairman, Joint Task Force,
O/o the Principal Chief Conservator of Forests (Wildlife) &
Chief Wildlife Warden, Odisha, Bhubaneswar.

Sub: Arrest of accused persons and submission of Final PR.

Ref: Your memo No.3759/OWL-CC-517-A/2023
(In connection WP(C) No.14706 of 2022).

With reference to the above cited memo on the captioned subject, it is to intimate that on dt.12.03.2023 one male elephant age about 20 years was died near village Ostapal under Dhenkanal Range due to electrocution by the accused. Accordingly the accused person Sri Bipin Sahoo, S/o-Sarangadhar Sahoo, At-Ostapal, PS-Sadar, Dist-Dhenkanal who only is involved in this case has been arrested and forwarded to Court of law. There after an OR Case No.61^D of 2022-23 has been booked and the final PR has already been submitted after due enquiry as U/s 50(8) of Wildlife Protection Act, 1972 to the Hon'ble Court of S.D.J.M. Dhenkanal vide this letter No.3092 dt.31.03.2023.

However the copy of the said PR No.49 of 202-23 of Dhenkanal Division along with all relevant records on the above noted case are enclosed here with for favour of your kind information & necessary action. Further it is pointed out here that no such further accused is required to be arrested in this case.

Encl: As above

13/4/23

Addl. Supdt. of Police
Joint Task Force
O/o PCCF. WL & CWLW
Odisha, Bhubaneswar

6/4/2023
Divisional Forest Officer,
Dhenkanal Division.

20/12/2022
867 Annex- 2Y/1

N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जाँच फार्म -V)

FINAL FORM/ REPORT
(अंतिम फार्म/रिपोर्ट)

(Under Section 173 Cr.P.C.)
(दण्ड प्रक्रिया संहिता धारा 173 के अन्तर्गत)

IN THE COURT OF : JMFC Jashipur (के न्यायालय में)

1. District (जिला): MAYURBHANJ P.S. (थाना): JASHIPUR Year (वर्ष): 2022

FIR No.(प्र.सू.रि.सं.): 0320 Date(दिनांक): 21/12/2022

2. Final Report / Charge Sheet No.(अंतिम रिपोर्ट/आरोप पत्र संख्या.): 04 92

3. Date (दिनांक): 29/03/2023

4. S.No.(क्र.)	Acts(अधिनियम)	Sections(धाराएँ)
1	IPC 1860	34
2	IPC 1860	306

5. Type of Final Form/Report(अंतिम फार्म/रिपोर्ट का प्रकार): CHARGE SHEET

6. If FR Unoccurred(यदि अंतिम रिपोर्ट अघटित):

7. If Charge sheet(यदि आरोप पत्र दाखिल किया): Original

8. Name of I.O. at the time of charge sheet(आरोप पत्र दाखिल करते समय जाँच अधिकारी का नाम): PANCHANAN

Rank (पद): I (Inspector)

No. (सं.): BXZPM2508L

9. (a) (क Name of complainant / Informant (शिकायतकर्ता/इतिला देने वाले का नाम):


Chilam Purty

(b) (ख Husband 's Name (पति का नाम) : Late Turam Purty

10. Details of Properties/Articles/Documents recovered/seized during investigation and relied upon:

(जाँच के दौरान बरामद/जब्त सम्पत्ति/वस्तु/दस्तावेज का विवरण जिन्हें आधार बनाया गया हो):

S.No	Property Description	Estimated Value (in Rs.)	Police Station Property Register No.	From whom/ where revered or seized	Disposal
1	DOCUMENTS AND VALUABLE SECURITIES			Subash Sahoo /At Manasi camp	
2	OTHERS : On 22.12.2022 at 03.30 PM I seized Approximate 500 grams of uria Fertilizer in presence of witnesses.			/Manasi camp under Goradia-III Jenabil range	


Addl. S. I. Jashipur
20/12/2022

21 888

N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)


3	OTHERS : On 27.12.2022 at 12.00 PM I seized 1 Bed sheet original one soaked MIPD 17339 dt. 11.12.2022, 2 One continuation sheet. 3 One Referral copy of Jashipur OPD Regd. No. 6123 in presence of witnesses.			/SDH Karanjia	
4	OTHERS : On 16.02.2023 at 12.30 PM I seized 1 One faded Black colour half Tshirt in company Blue fisher, 2 One Blue colour Half pant with white printed in presence.			/At Jashipur PS	
5	OTHERS : On 16.02.2023 at 12.45 PM I seized 1 One Green and blue colour T Shirt in Company Duke, 2 One Black colour half pant, Back side white strip, Red colour in thigh in presence of witnesses.			/At Jashipur PS	
6	OTHERS : On 16.02.2023 at 12.55 PM I seized 1 One Green colour round neck TShirt, 2 One brown colour flower printed half pant on production by accused Shibasankar Samal in presence of witnesses.			/At Jashipur PS	
7	OTHERS : On 16.02.2023 at 01.10 PM I seized 1 One sealed envelop containing sample blood of accused Binod Kumar Das, 2 One sealed envelop containing Nail clipping of accused			/At Jashipur PS	

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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जांच फार्म -V)

	Binod Kumar Das, 3 One selaed envelop containing sample blood of accused Chandrabhanu Behera, 4 One selaed envelop containing Nail clipping of accused Chandrabhanu Behera, 5 One selaed envelop containing Sample blood of accused Shibasankar Samal, 6 One selaed envelop containing Nail clipping of accused Shibasankar Samal on prod				
8	OTHERS : On 20.02.2023 at 1.30 PM I seized 1 One blue colour half pant of deceased Turam Purty, 2. One Maroon colour Ganji of deceased Turam Purty, 3. One Sky colour half shirt of deceased Turam Purty on production by Sk. Fakiruddin(49) S/O Lt. Sk. Nauddin of vill/ PS Balipatna, Dist Khurda A/Pr. ASI Mangalabag PS UPD Cuttack in presence of witnesses.			Sk. Fakiruddin /At Mangalabag PS	
9	OTHERS : On dt. 21.01.2023 at 1.30 PM I seized one Photograph which was taken on the day of occurance i.e 11.12.2022 at Bagiadhar waterfall near Manasi camp in presence of witnesses.			/Uparbarakamuda	

11.Particulars of accused persons charge-sheeted(आरोप पत्र दाखिल अभियुक्तों का विवरण):

3

13/1/23
Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

S. No.(क्र.सं.): 1

(i) Name(नाम): Chandrabhanu Behera

Whether verified(क्या सत्यापित है?): Yes

(ii) Father's Name(पिता का नाम): Surendranath Behera

(iii) Date/ Year of birth (जन्मतिथि/वर्ष): 1980

(iv) Sex(लिंग): Male

(v) Nationality(राष्ट्रियता): INDIA

(vi) Passport No.(पासपोर्ट संख्या):

Date of Issue(जारी करने की तिथि):

Place of Issue(जारी करने का स्थान):

(vii) Religion (धर्म) : HINDU

(viii) Whether SC/ST/OBC (अनु.जाति/अनु.जन जाति/अन्य पिछड़े वर्ग):

(ix) Occupation(व्यवसाय):

(x) Address (पता):

S.No.(क्र.)	Address Type (पता का प्रकार)	Address(पता)
1	Present Address	Golly, JASHIPUR, MAYURBHANJ, ODISHA, INDIA
2	Permanent Address	Golly, JASHIPUR, MAYURBHANJ, ODISHA, INDIA

Whether verified (क्या सत्यापित है?): Yes

Regular Criminal No. (if known)नियमित अपराधी संख्या (यदि जात हो):

(xii) Date of arrest (गिरफ्तारी की तिथि): 16/02/2023

(xiii) Date of release on bail(जमानत पर रिहाई की तिथि):

(xiv) Date on which forwarded to court(न्यायालय को भेजने की तिथि):

(xv) Under Acts & Sections(अधिनियम एवं धाराएँ):

S.No.(क्र.)	Acts(अधिनियम)	Sections(धाराएँ)
1	IPC 1860	34
2	IPC 1860	306

(xvi) Details of bailers / sureties(जमानतियों का व्यौरा):

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Name (नाम):

Father's/Husband's Name (पिता/पति का नाम):

Occupation (व्यवसाय):

Address (पता):

S.No.(क्र.सं.) Address Type (पता का प्रकार) Address(पता)

Identification (पहचान): Date of Birth (जन्मतिथि):

UID Number (यूआईडी सं.):

Any Other ID Proof (अन्य प्रमाण पत्र):

S.No.(क्र.सं.) ID Type (पहचान पत्र का प्रकार) ID Number (पहचान पत्र सं.)

(xvii) Previous convictions with case references (मामले के संदर्भ सहित, पहले हुई सजा का विवरण):

S.No. (क्र.सं.)	FIR No. (प्र.सू.रि.)	State (राज्य)	District (ज़िला)	Police Station (थाना)	Description Of Case (मामले का विवरण)	Details Of Conviction / Acquittal (सजा / आरोपमुक्त का विवरण)
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(xviii) Status of the accused (अभियुक्त की स्थिति): FORWARDED TO COURT

S. No.(क्र.सं.): 2

(i) Name(नाम): Shiba Sankar Samal

Whether verified(क्या सत्यापित है?): Yes

(ii) Father's Name(पिता का नाम): Bidyadhar Samal

(iii) Date/ Year of birth (जन्मतिथि/वर्ष): 1989

(iv) Sex(लिंग): Male

(v) Nationality(राष्ट्रियता): INDIA

(vi) Passport No.(पासपोर्ट संख्या):


Date of Issue(जारी करने की तिथि):

Place of Issue(जारी करने का स्थान):

(vii) Religion (धर्म) : HINDU

(viii) Whether SC/ST/OBC (अनु.जाति/अनु.जन जाति/अन्य पिछड़े वर्ग):

(ix) Occupation(व्यवसाय):


17/11/23
Additional P...
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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जाँच फार्म -V)

(x) Address (पता):

S.No.(क्र.)	Address Type (पता का प्रकार)	Address(पता)
1	Present Address	Badabhalia, SULIAPADA, MAYURBHANJ, ODISHA, INDIA
2	Permanent Address	Badabhalia, SULIAPADA, MAYURBHANJ, ODISHA, INDIA

Whether verified (क्या सत्यापित है?): Yes

Regular Criminal No. (if known) नियमित अपराधी संख्या (यदि ज्ञात हो):

(xii) Date of arrest (गिरफ्तारी की तिथि): 16/02/2023

(xiii) Date of release on bail (जमानत पर रिहाई की तिथि):

(xiv) Date on which forwarded to court (न्यायालय को भेजने की तिथि):

(xv) Under Acts & Sections (अधिनियम एवं धाराएँ):

S.No.(क्र.)	Acts(अधिनियम)	Sections(धाराएँ)
1	IPC 1860	34
2	IPC 1860	306

(xvi) Details of bailers / sureties (जमानतियों का व्यौरा):

Name (नाम):

Father's/Husband's Name (पिता/पति का नाम):

Occupation (व्यवसाय):

Address (पता):

S.No.(क्र.सं.)	Address Type (पता का प्रकार)	Address(पता)

Identification (पहचान): Date of Birth (जन्मतिथि):

UID Number (यूआईडी सं.):

Any Other ID Proof (अन्य प्रमाण पत्र):

S.No.(क्र.सं.)	ID Type (पहचान पत्र का प्रकार)	ID Number (पहचान पत्र सं.)

(xvii) Previous convictions with case references (मामले के संदर्भ सहित, पहले हुई सज़ा का विवरण):

S.No.	FIR No.	State	District	Police Station	Description Of Case	Details Of Conviction / Acquittal
(क्र.सं.)	(प्र.सू.रि.)	(राज्य)	(ज़िला)	(थाना)	(मामले का विवरण)	(सजा / आरोपमुक्त का विवरण)

(xviii) Status of the accused (अभियुक्त की स्थिति): FORWARDED TO COURT

26/09/23

N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जांच फार्म -V)

S. No.(क्र.सं.): 3

(I) Name(नाम): Binod Kumar Das

Whether verified(क्या सत्यापित है?): Yes

(ii) Father's Name(पिता का नाम): Pranabandhu Das

(III) Date/ Year of birth (जन्मतिथि/वर्ष): 1994

(iv) Sex(लिंग): Male

(v) Nationality(राष्ट्रियता): INDIA

(vi) Passport No.(पासपोर्ट संख्या):

Date of Issue(जारी करने की तिथि):

Place of Issue(जारी करने का स्थान):

(vii) Religion (धर्म) : HINDU

(viii) Whether SC/ST/OBC (अनु.जाति/अनु.जन जाति/अन्य पिछड़े वर्ग):

(ix) Occupation(व्यवसाय):

(x) Address (पता):

S.No.(क्र.)	Address Type (पता का प्रकार)	Address(पता)
1	Present Address	Godabhanga, MAHULDIHA, MAYURBHANJ, ODISHA, INDIA
2	Permanent Address	Godabhanga, MAHULDIHA, MAYURBHANJ, ODISHA, INDIA

Whether verified (क्या सत्यापित है?): Yes

Regular Criminal No. (if known)नियमित अपराधी संख्या (यदि ज्ञात हो):

(xii) Date of arrest (गिरफ्तारी की तिथि): 16/02/2023


(xiii) Date of release on ball(जमानत पर रिहाई की तिथि):

(xiv) Date on which forwarded to court(न्यायालय को भेजने की तिथि):

(xv) Under Acts & Sections(अधिनियम एवं धाराएँ):

S.No.(क्र.)	Acts(अधिनियम)	Sections(धाराएँ)
1	IPC 1860	34
2	IPC 1860	306

(xvi) Details of bailers / sureties(जमानतियों का व्यौरा):


17/02/23
Addl. Supdt. of Police
Joint Task Force
C/O PCDF WL & CWLW -
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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जांच फॉर्म -V)

Name (नाम):

Father's/Husband's Name (पिता/पति का नाम) :

Occupation (व्यवसाय):

Address (पता):

S.No.(क्र.सं.) | Address Type (पता का प्रकार) | Address(पता)

Identification (पहचान): Date of Birth (जन्मतिथि):

UID Number (यूआईडी सं.):

Any Other ID Proof (अन्य प्रमाण पत्र):

S.No.(क्र.सं.) | ID Type (पहचान पत्र का प्रकार) | ID Number (पहचान पत्र सं.)

(xvii) Previous convictions with case references (मामले के संदर्भ सहित, पहले हुई सजा का विवरण):

S.No. (क्र.सं.)	FIR No. (प्र.सू.रि.)	State (राज्य)	District (ज़िला)	Police Station (थाना)	Description Of Case (मामले का विवरण)	Details Of Conviction / Acquittal (सजा / आरोपमुक्त का विवरण)
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(xviii) Status of the accused (अभियुक्त की स्थिति): FORWARDED TO COURT

12. Particulars of accused persons - not charge sheeted (suspect) (आरोप पत्र दाखिल न किए गए (संदिग्ध) अभियुक्तों)

13. Particulars of witnesses to be examined (पूछताछ किए जाने वाले)


S.No. (क्र.सं.)	Name (नाम)	Father's/Husband's name (पिता/पति का नाम)	Date/Year of birth (जन्मतिथि/वर्ष)	Occupation (व्यवसाय)	Address (पता)	Type of evidence to be tendered (प्रस्तुत किए जाने वाले साक्ष्य का प्रकार)
1	Chilam Purty	Husband: Late Turam Purty	1994	HOUSE WIFE	Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA, INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA, INDIA	Complainant
2	Gurudev Singh	Father: Surja Singh	1988	SERVICE	Present Address: Mahabirsai Section, JASHIPUR, MAYURBHANJ, ODISHA, INDIA Permanent Address: Durgapur, BETNOTY, MAYURBHANJ, ODISHA, INDIA	Search & Seize Witness

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

3	Lambodar Patra	Father: Late Girish Chandra Patra	1984	SERVICE	Present Address: Kulipal Section, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bijayramchandra pur, Ward No 17, BARIPADA TOWN, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
4	Subhasree Mohanty	Husband: Asish Kumar Das	1987	SERVICE	Present Address: SDH Karanjia, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Nagpursahi, JALESWAR, BALASORE, ODISHA,INDIA	Search & Seize Witness
5	Sumana Panigrahi	Father: Ekadasi Panigrahi	1997	SERVICE	Present Address: SDH Karanjia, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Durgapur, Barabati, DHARMASALA, JAJPUR, ODISHA,INDIA	Search & Seize Witness
6	Turam Purty	Father: Dubraj Ho	1990	SERVICE	Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Victim Witness
7	Rajesh Kumar	Father: Late Sarbeswar	1988	BUSINESS	Present Address: Golly, JASHIPUR,	Arrest Memo Witness


17/11/23
O/o POF WL & CW
Odisha, Bhubaneswar

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	Behera	Behera			MAYURBHANJ, ODISHA,INDIA Permanent Address: Goily, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	
8	Surendr anath Behera	Father: Late Sitakanta Behera		BUSINE SS	Present Address: Goily,JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Goily, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Arrest Memo Witness
9	Rajesh Kumar Behera	Father: Late Sarbeswar Behera	1988	BUSINE SS	Present Address: Goily,JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Goily, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Arrest Memo Witness
10	Surendr anath Behera	Father: Sitakanta Behera		BUSINE SS	Present Address: Goily,JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Goily, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Arrest Memo Witness
11	Rajesh Kumar Behera	Father: Late Sarbeswar Behera	1988	BUSINE SS	Present Address: Goily,JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Goily, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Arrest Memo Witness
12	Surendr anath Behera	Father: Sitakanta Behera		BUSINE SS	Present Address: Goily,JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent	Arrest Memo Witness

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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जॉच फार्म -V)

					Address: Golly, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	
13	Mahanti Sore	Father: Laga Soren	1993	LABOUR ER	Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
14	Duburaj Ho Purty	Father: Lt. Bisu Purty	1968		Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
15	Durgam ani Singh	Husband: Binod Kumar Singh	1990	HOUSE WIFE	Present Address: Durdura, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Durdura, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
16	Pabitra Kumar Mohapa tra	Father: Prasanna Kumar Mohapatra	1988	SERVIC E	Present Address: Sahanakasira, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Sahanakasira, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
17	Gurude v Singh	Father: Surja Singh	1989	SERVIC E	Present Address: Durgapur,	Search & Seize Witness

[Signature]
15/11/23
Addl. Supdt. of Police
Joint Task Force
O/o PCCF WL & CWLW
Odisha, Bhubaneswar

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

					BETNOTY, MAYURBHANJ, ODISHA,INDIA Permanent Address: Durgapur, BETNOTY, MAYURBHANJ, ODISHA,INDIA	
18	Lambodar Patra	Father: Lt. Girish Chandra Patra	1985	SERVIC E	Present Address: Kulipal Section, Jenabil Range, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bijayramchandrapur, BARIPADA TOWN, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
19	Mathy Hansdah	Father: Nagai Hansdah	1985	SERVIC E	Present Address: Tingiria, BAHALDA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Tingiria, BAHALDA, MAYURBHANJ, ODISHA,INDIA	Other Witness
20	Sankha Mahali	Father: Ghanashyam Mahali	1986		Present Address: Gudgudia, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Gudgudia, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
21	Bidyasagar Jena	Father: Manoranjan Jena	1994	SERVIC E	Present Address: Similipal South Range, JASHIPUR, MAYURBHANJ,	Other Witness

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जांच फार्म -V)

					ODISHA,INDIA Permanent Address: Srikhetra Colony , SEA BEACH, PURI,ODISHA, INDIA	
22	Sourav Barik	Father: Pravakar Barik	1997		Present Address: Mundiapada, MAHULDIHA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Mundiapada, MAHULDIHA, MAYURBHANJ, ODISHA,INDIA	Other Witness
23	Minjari Purty	Husband: Duburaj Purty	1982	HOUSE WIFE	Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
24	Kalian Sirka	Father: Lt. Junas Sirka	1988		Present Address: Astakuanr, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Astakuanr, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
25	Bisu Purty	Father: Bajye Purty	1997		Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ,	Other Witness

King
13/4/23¹³
Addl. Supt. Police
Joint Magistrate
C.S. & J.M. & C.W.P.
Odisha, Bhubaneswar

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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जाँच फॉर्म -V)

					ODISHA,INDIA	
26	Muna Aida	Father: Manik Aida	1998		Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
27	Buni Badra	Father: Duburaj Badra	2004		Present Address: Makabadi, Astakuanr, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Makabadi, Astakuanr, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
28	Biranchi Narayan Mohapatra	Father: Rabindra Nath Mohapatra	1982		Present Address: Sanbilas, KAPTIPADA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Sanbilas, KAPTIPADA, MAYURBHANJ, ODISHA,INDIA	Other Witness
29	Sitaram Sing	Father: Lt. Sukra Sing	1975		Present Address: Durdura, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Durdura, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
30	Motilal Nayak	Father: Hrusikash Nayak	2004		Present Address: Khuntapada,	Other Witness


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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

					RARUAN, MAYURBHANJ, ODISHA,INDIA Permanent Address: Khuntapada, RARUAN, MAYURBHANJ, ODISHA,INDIA	
31	Dhaneswar Majhi	Father: Paurra Majhi	2003		Present Address: Satpuri,TIRING, MAYURBHANJ, ODISHA,INDIA Permanent Address: Satpuri, TIRING, MAYURBHANJ, ODISHA,INDIA	Other Witness
32	Martin Purty	Father: Bajae Purty	2002		Present Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bakua, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
33	Subhas Mohanty	Husband: Asish Kumar Das	1988	SERVIC E	Present Address: SDH Karnjia, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Nangursahi, JALESWAR, BALASORE, ODISHA,INDIA	Search & Seize Witness
34	Suman Panigrahi	Father: Ekadasi Panigrahi	1998	SERVIC E	Present Address: SDH Karnjia, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Durgaour, DHARMASALA,	Search & Seize Witness


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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जांच फार्म -V)

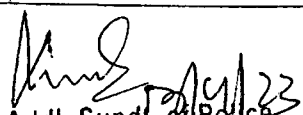
					JAJPUR, ODISHA,INDIA	
35	Dr. Mrutyu njay Mohant a	Father: Lt. Gourahari Mohanta	1995	SERVIC E	Present Address: SDH Karanja, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Sananoi, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
36	Abhijit Prakash Mohant a	Father: Pramod Kumar Mohanta	1991	SERVIC E	Present Address: Similipal North Range, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Chitrada, MORADA, MAYURBHANJ, ODISHA,INDIA	Other Witness
37	Kusha Chattar	Father: Golaram Chattar	2002		Present Address: Barenga, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Barenga, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
38	Bega Mohaku d	Father: Bhagirathi Mohakud	1998		Present Address: Kusumi, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kusumi, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
39	Natabar Naik	Father: Lt. Purna Chandra Naik	1979		Present Address: Kumari,	Search & Seize Witness

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

					JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kumari, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	
40	Dana Bage	Father: Lt. James Bage	1998		Present Address: Bagadihi, Gadsimilpal, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bagadihi, Gadsimilpal, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
41	Gangab ati Mohant a	Husband: Parmeswar Mohanta		SERVIC E	Present Address: Jashipur PS, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kesam, BISOI, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
42	Jayanta Kumar Mohant a	Father: Lt. Haripada Mohanta	1978	SERVIC E	Present Address: Jashipur PS, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kaduani, BAHALDA, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
43	Sukanta kumar Sahu	Father: Surendra Kumar Sahu	1978	DRIVER	Present Address: Pichukuli, BEGUNIA, KHURDA, ODISHA,INDIA Permanent	Other Witness


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Odisha. Bhubaneswar

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					Address: Pichukuli, BEGUNIA, KHURDA, ODISHA,INDIA	
44	Subash Chandra Sethi	Father: Akshya Kumar Sethi	1983	SERVIC E	Present Address: Jashipur PS, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kuduma, KARANJIA, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
45	Sk. Fakirud din	Father: Sk. Nauddin	1974	SERVIC E	Present Address: ASI Mangalabag PS UPD, MANGALABAG, UPD, CUTTACK, ODISHA,INDIA Permanent Address: Balipatna., KHURDA, ODISHA,INDIA	Other Witness
46	Chanda n Kumar Behere	Father: Udayanath Behera	1982	SERVIC E	Present Address: Canstable of Jashipur PS, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Dova, BADAMPAHAR, MAYURBHANJ, ODISHA,INDIA	Other Witness
47	Salge Mahji	Husband: Muchiram Hembram	1984	SERVIC E	Present Address: SDH Karanjia, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Asona, BAHALDA, MAYURBHANJ, ODISHA,INDIA	Other Witness

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जाँच फार्म -V)

48	Subash Sahoo	Father: Surendra Sahoo	1980	SERVIC E	Present Address: Forester Gurandia Section, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bamada, BAISINGA, MAYURBHANJ, ODISHA,INDIA	Other Witness
49	Dr. Deepali Prusty			SERVIC E	Present Address: SCB Medical College Cuttack, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: SCB Medical College Cuttack, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Other Witness
50	Deven Murmu	Father: Late Chandu Murmu	1985	SERVIC E	Present Address: Tilagadia, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Tilagadia, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
51	Gangabati Mohanta	Husband: Parameswar Mohanta	1985	SERVIC E	Present Address: Jashipur, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kesham, BISOI, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
52	Jayanta Kumar	Father: Lt. Haripada	1978	SERVIC E	Present Address: Kaduanl,	Search & Seize Witness


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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जाँच फार्म -V)

	Mohanta	Mohanta			BAHALDA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kaduani, BAHALDA, MAYURBHANJ, ODISHA,INDIA	
53	Subash Chandra Sethy	Father: Akshya Kumar Sethy	1975	SERVIC E	Present Address: Kuduma, KARANJIA, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kuduma, KARANJIA, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
54	Natabar Naik	Father: Lt. Purna Chandra Naik	1979		Present Address: Kumari, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kumari, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
55	Dana Bag	Father: Lt. James Bag	1998		Present Address: Bagadihi, Gadsimilipal, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Bagadihi, Gadsimilipal, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
56	Kusha Chattar	Father: Golaram Chattar	2002		Present Address: Barenga, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness

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N.C.R.B (एन.सी.आर.बी)
I.I.F.-V (एकीकृत जाँच फार्म -V)

				Permanent Address: Barenga, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	
57	Bega Mohakud	Father: Bhagirathi Mohakud	1998	Present Address: Kusumi, JASHIPUR, MAYURBHANJ, ODISHA,INDIA Permanent Address: Kusumi, JASHIPUR, MAYURBHANJ, ODISHA,INDIA	Search & Seize Witness
58	PANCHANAN MOHANTY		24/06/1985	Present Address: BHANUPUR, PANCHUPALI, BALIAPAL, BALASORE, ODISHA,INDIA Permanent Address: BHANUPUR, PANCHUPALI, BALIAPAL, BALASORE, ODISHA,INDIA	IO
59	Jayalita Swain		04/06/1993	Present Address: KANSAR, OSTAPUR, KENDRAPARA SADAR, KENDRAPARA, ODISHA,754212, INDIA Permanent Address: KANSAR, OSTAPUR, KENDRAPARA SADAR, KENDRAPARA, ODISHA,754212, INDIA	IO

K. S. Singh
17/11/22
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O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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14. If FR is false (F.R. false), indicate action taken or proposed to be taken u/s 182/211 I.P.C :

(यदि अन्तिम रिपोर्ट झूठी है तो भा.द.सं. की धारा 182/211 के अन्तर्गत की गई अथवा प्रस्तावित कार्रवाई का विवरण):

15. Result of Laboratory analysis (प्रयोगशाला में किए गए विश्लेषण का परिणाम):

16. Brief facts of the case (मामले से संबंधित संक्षिप्त तथ्य):

Brief fact of the case is that on 21.12.2022 at 04.15 PM on the written report Complt. Chelam Purty (28) W/o- Lt. Turam Purty of village Bakua, PO-Gudgudia, PS- Jashipur, Dist- Mayurbhanj the above noted case has been registered and investigated in to.

During course of investigation examined the Complt and other witnesses and recorded their statements U/s 161 Cr.PC, visited the spot and prepared spot map with indicating all relevant points, utilized the services of scientific team to inspect the entire spot and collection of physical evidence, seized approximately 500 grams urea fertilizer from the kitchen room of Manasi Camp during spot visit, obtained the CDR and SDR of mobile No 6371783360, 955696908, 9776869656 of accused persons namely Sibashankar Samal (Ranger, Jenabil), Chandrabhanu Behera (Forester, Garandia Beat) and Binod Das (STPF) in Jenabil W/L, recorded the statement of witnesses namely Biranchi Narayan Mohapatra (41) S/o-Rabindranath Mohapatra of village Sanbisal, PS-Kaptipada, Dist-Mayurbhanj, Sitaram Sing (48) S/o-Lt Sukra Sing of village Durdura, PS-Jashipur, Dist-Mayurbhanj U/s 164 CPC by the Hon'ble court of JMFC, Jashipur, sent notices U/s 160 CrPC to the accused persons namely 1. Chandrabhanu Behera (43) S/o-Surendranath Behera At-Goily, PO-Matiagarh, PS-Jashipur, Dist- Mayurbhanj 2. Shiba Shankar Samal (34) S/o-Bidyadhar Samal At/Po-Badbhalia, PS- Suliapada, Dist-Mayurbhanj and 3. Binod Kumar Das (29) S/o-Pranabandhu Das, At-Godabhanga PO-Satakosia, PS-Mahuldia, Dist-Mayurbhanj, seized Bed Head Ticket of deceased Turam Purty who got primary treatment at SDH, Karanjia on 11-12-2022 on production by Salge Majhi, pharmacist of SDH, Karanjia on 27-12-2022 in which the treating MO Dr. Mrutunjay has opined that " Alleged ingestion of unknown substance since 8 to 9 hrs, Patient tell himself that he was ingestion of Danadar, No external injury found in his body or no history of physical assault", obtained the SCD from Mangalabag PS in Mangalabag PS UD Case No 2723Dt.16.12.2022 along with PM report. On perusal of PM report, it was found that the PM conducting M.O, Dr Deepali Prusty, SCB, Medical college, Cuttack has opined that "The above findings on the body of deceased are ante mortem in nature and could have been caused on ingestion of toxic, noxious, irritant substance." The cause of death is due to poisoning and its complications. Time since death is within 12-18 hours at the time autopsy, seized the Staff Attendance Register of Manasi Camp in Gurandia Section under Jenabil Range on 21-01-2023 in presence of witnesses on production by Subash Sahu, Forester, Gurandia Section in which from the date of 05-12-2022 it was not maintained, obtained sketch map of the spot from the Tahasildar, Jashipur, seized a photograph of Bagiadhar Water Fall where the remnants of elephant was disposed of on 21-01-2023 in presence of witnesses on production by Abhijit Prakash Mohanta, Forest Guard, UBK(Upper Barahakamuda, W/L Range, arrested accused persons namely 1. Chandrabhanu Behera (43) S/o-Surendranath Behera At-Goily, PO-Matiagarh, PS-Jashipur, Dist- Mayurbhanj 2. Shiba Shankar Samal (34) S/o- Bidyadhar Samal At/Po-Badbhalia, PS- Suliapada, Dist-Mayurbhanj and 3. Binod Kumar Das (29) S/o- Pranabandhu Das, At-Godabhanga PO-Satakosia, PS-Mahuldia, Dist-Mayurbhanj and forwarded them to the Hon'ble court of JMFC, Jashipur on 16.02.2023. Further course of investigation it came to light that the deceased Turam Purty (32) S/o Dubraj Purty of village Bakua, PS- Jashipur, Dist-Mayurbhanj was working as

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1. DR PABTI
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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जॉच फॉर्म -V)

Sabuja Bahinon daily wages basis at Gurandia Beat House under Jenabil Forest Range since April, 2020 and was staying at Manasi Camp. On 02.12.2022, during foot patrolling by Binod Das (STPF) in Jenabil WL. Range, Gurandia Section in the core area of Similipal, South W/L Division along with Sitaram Singh, Brahma Marandi, Motilal Nayak and deceased Turam Purty, they detected an elephant carcass near Bagiadhar Water fall near to Manasi camp. The carcass was 5 to 7 days old and it was in partly putrefied condition. Then accused Binod Das, STPF reported to the accused Chandrabhanu Behera (Forester, Garandia Beat). Then both reported to the accused Sibashankar Samal (Ranger, Jenabil). Thereafter, all the accused persons including deceased Turam Purty and others burnt the elephant carcass from 04.11.2022 to 07.11.2022 and threw the residual bones of elephant carcass in to the Bagindhar water fall. After burning the carcass of the elephant, accused persons Sibashankar Samal, Chandrabhanu Behera and Binod Das warned the deceased Turam Purty not to disclosed the matter before anybody but when the fact was disclosed in media, they became angry on deceased Turam Purty and threatened him by saying that they will send him to jail establishing his involvement in elephant burning. On the day of occurrence i.e on 11.12.2023 morning while the deceased was at Guradia gate on duty, as per order of ACF Bidya Sagar, one Mathy Hansda and Abhijit Prakash Mohanta of Barahakamuda Camp proceeded to Bagiadhar water fall along with deceased to find out the clue from the spot regarding elephant burning and took some photographs from the spot. They left the deceased at Manasi camp at about 03.30 PM to 04.00 PM. As the accused persons had threatened him to send to jail, out of fear, the deceased consumed poison which was kept at Manasi Camp for the purpose of cultivation of vegetables. Then he was shifted to CHC, Jashipur for treatment and subsequently referred to SDH Karanjia and then to SCB Medical college, Cuttack. During treatment at SCB, Medical College & Hospital, Cuttack on 15.12.2022 at 11.30 PM, he expired. In this connection, Mangalabag PS UD Case No 2723 Dated 16.12.2022 was registered. After PM examination, the dead body of deceased was handed over to his wife Chelam Purty (complt.) and the corpse was carried in an Ambulance accompanied by Sabujabahini staff Sitaram Sing and being escorted by Shri Nikesh Kumar Mohapatra, ACF, Similipal North, W/L Division, Jashipur, 1/C Range officer Biranchinarayan Mohapatra, National Park Range and Pankanj Behera, Forester, Kendumundi Range in another vehicle. From Thakurmunda road, the dead body carrying Ambulance was also escorted by Inspr P. Mohanty, IIC Jashipur PS and staff to his village Baku. The case is supervised by Sri Sudarsan Gangai, OPS, SDPO, Karanjia and after completion of investigation I submitted FCR to my SP Mayurbhanj and obtained order vide No 2816/DCRB(SR) Dated 22.03.2023.

As the investigation of the case is completed in all concerned and prima-facie evidence U/s - 306/34 IPC is well established against the accused persons namely 1. Chandrabhanu Behera (43) S/o-Surendranath Behera At-Goily, PO-Matiagarh, PS-Jashipur, Dist- Mayurbhanj 2. Shiba Shankar Samal (34) S/o- Bidyadhar Samal At/Po-Badbhalia, PS- Suliapada, Dist-Mayurbhanj and 3. Binod Kumar Das (29) S/o- Pranabandhu Das, At-Godabhanga PO-Satakosia, PS-Mahuldia, Dist-Mayurbhanj. Hence I submitted CS against the above noted accused persons vide Jashipur PS CS No. 92 Dated 22.03.2023 U/s- 306/34 IPC to face their trial in the court of law.


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O/o PCCF, WL & CWLW
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Scanned by CamScanner

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N.C.R.B (एन.सी.आर.बी)

I.I.F.-V (एकीकृत जॉय फॉर्म -V)

17.Refer Notice served (जारी किए नोटिस): No

Date(दिनांक):

(Acknowledgement to be placed)(पावती नत्थी करें):

18.Despatched on (प्रेषण की तिथि): 22/03/2023

19.No. of enclosures (संलग्नको की संख्या):

20.List of enclosures : As annexed (संलग्नको की सूची):

Panchanan Mohanty
22/03/23

Forwarded by Officer in charge
(प्रभारी अधिकारी द्वारा अग्रप्रेषित)

Name (नाम): PANCHANAN MOHANTY

Rank (पद): I (Inspector)

No.(सं.): BXZPM2508L

Panchanan Mohanty
22/03/23

Signature of Investigating Officer submitting
final report/charge sheet

Name (नाम): PANCHANAN MOHANTY

Rank (पद): I (Inspector)

No.(सं.): BXZPM2508L